

## Minutes of Pre-Bid Meeting – Annual Contract for Supply of Medicines via system of credit slip in Bengaluru

E-tender No: RBI/Bangalore Regional Office/Others/6/24-25/ET/964[Supply medicines at dispensary]

Pre-bid meeting for captioned e-Tender was held in offline mode at 03:30 PM on March 24, 2025 in Meeting room, Reserve Bank of India, Central Establishment Section, Bengaluru 560 001.

2. (a) The following Representative/s of Company / Individual / Firm / Contractor were present in this pre-bid meeting.

S. No	Name	Firm
01	Shri Ramesh N	Emami Frank Ross Ltd

(b) The following Bank's Officials were present at the meeting.

Central Establishment Section, Reserve Bank of India, Bengaluru			
S. No	Name	Designation	
01	Smt Chitra Subramanian	Assistant General Manager	
02	Smt. Ruchita Dsouza	Assistant Manager	

3. The queries, raised by the participant/s during the meeting vis-à-vis the clarification given by the Bank are given below:

S. No	Query	Bank's Comments / Reply
01	Type of Medicines to be supplied	Details of medicines is issued /uploaded on the website and MSTC portal.
02	Details of the proposed system	Supply of medicines through credit slips to employees/retirees. Home delivery of medicines to be made.
03	Last date of submission of bids on MSTC portal	April 04, 2025

On a concluding note, the participant was advised to read the instructions in the tender document carefully before bidding. It was also reiterated that the vendor should ensure submission of all the enclosures as stipulated in the tender documents. Further, it was also advised to strictly follow the timelines as mentioned in the Notice Inviting Tender.

## Note:

- i) The above minutes of pre-bid meeting shall form part of the bid document / Agreement.
- ii) The rest of the Terms and Conditions and specifications of the tender document shall continue to remain same.
- iii) The above amendments/clarifications are issued for the information of all intending chemists.
- iv) The submission of bid by the firm shall be construed to be in conformity with the tender document and amendments / clarifications given above.

Regional Director Reserve Bank of India Karnataka